

CBI Vs. Mahesh Kumar & ors.
CC No. 281/2019

17.07.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Sh. H. K. Sharma, Ld. counsel for A-1.

A-1 is also present through Video Conferencing.

The matter has been taken through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

HIO has filed reply to the application of A-1 through e-mail ID of the Court. Copy of the same be provided to Ld. counsel for A-1.

Part arguments heard on the application of A-1 seeking permission to travel abroad.

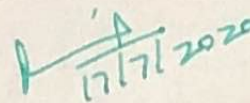
Applicant/A-1 wants to file some medical documents showing health condition of his mother, mother-in-law and other son.

At request of A-1 put up on **24.07.2020** at **10.30 a.m.** for further arguments on the application.

Link of the meeting be also sent to the IO on his e-mail ID/ WhatsApp.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

 17/7/2020

(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
17.07.2020.

CBI Vs. Surender Singh & ors.

CC No. 3/2019

17.07.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Sh. M. S. Bammi, Ld. counsel for A-5.
Sh. L. K. Singh, Ld. Counsel for A-6.
Sh. Sidharth Joshi, Ld. Counsel for A-7.
Sh. Anil Mishra and Sh. Ashok Kumar, Ld. Counsels for A-8.
A-1 to A-4 are already P.O.

The matter has been taken up from 11.00 AM to 11.50 AM and 12.00 Noon to 12.20 PM through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Further final arguments of Ld. counsel for A-6 heard from 11.00 AM to 11.50 AM and 12.00 Noon to 12.20 PM. He has concluded his arguments on behalf of A-6

Ld. counsel for A-6 is given liberty to submit citations in support of his contentions, if any, in the form of PDF on the court e-mail ID.

Now to come up for oral arguments of Ld. counsel for A-7 on **20.07.2020 at 11.00 AM.**

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

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17/7/2020

(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
17.07.2020.